

High Court of Chhattisgarh, Bilaspur

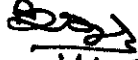
Notification

No. 2277 /Checker
III-6-5/2013

Bilaspur, Dated 17 February, 2020

In exercise of the powers conferred under Section 9 of the Chhattisgarh Labour Judicial Service (Recruitment & Conditions of Service) Rules, 2015, the High Court of Chhattisgarh, hereby directs the Member Judge, Industrial Court, Raipur to hold Link Court at Bilaspur for two days in a fortnight.

BY ORDER OF THE HIGH COURT


14.2.2020
(Neelam Chand Sankhla)
Registrar General


No. 2277-A /Checker
III-6-5/2013

Bilaspur, Dated 17 February, 2020

Copy forwarded to:-

1. The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Lordship.
15. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Lordship.
16. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Atal Nagar, Nava Raipur, for information.
18. Registrar (Vigilance/ I. & E/ /Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. The Registrar, Industrial Court, Ghadhi Chowk, Raipur with a request to send the dates for holding the said Link Court for approval to this Registry.
21. The District and Sessions Judge, Balod/Balodabazar/Balrampur headquarter at Ramanujganj/Bastar at Jagdalpur/ Bemetara/Bilaspur/Dakshin Bastar, Dantewada/Dhamtari/Durg/Janjgir-Champa/ Jashpur/ Kabirdham / Kondagaon/ Korba/ Korla at Baikunthpur/ Mahasamund/Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/Surguja at Ambikapur/Uttar Bastar, Kanker, (Chhattisgarh) for information.
22. Shri Shiv Kumar Tripathi, Member Judge, Industrial Court, Raipur, for information & necessary action.
23. The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
24. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. The Dy. Registrar, Confidential/Work/Complaint/Mediation Cell, High Court of Chhattisgarh, Bilaspur for information.
27. The Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
28. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
29. The Treasury Officer, Raipur/Bilaspur, for information.
30. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ Budget/ Checker/ Protocol/D.E./ Works/Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library, High Court of Chhattisgarh, Bilaspur for information.
31. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


14.2.20
(Neelam Chand Sankhla)
Registrar General